

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/ (IB)/2017
NAME OF THE PETITIONER(S) : MECH ENGINEERS & ERECTORS PVT LTD
NAME OF THE RESPONDENT(S) : EVERSENDAL CONSTRUCTION PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D. MOHAMMED SADHIQUDIN

Advocate
M/s Eversendal Con Ltd.

D. Md. Swamy
16/6/17

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that there is chance for settlement and sought time for submitting a proposal. Time extended at request. Put up on 20.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)